NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CAs No.201/2017, 206/2017, 169/2017 & 6/2018 IN CP (IB) No.06/Chd/CHD/2017 (Decided matter)

In the matter of:

M/s Hind Motors India Ltd.

....Petitioner.

Present: Mr.Nishant Bhardwaj, Advocate for Mr.Arjun Pratap Atma

Ram, Advocate for petitioner.

Mr.Anil Kumar Aggarwal, Advocate for Ex-Director Ashish

M.Gupta, Respondent No.1.

Mr.Anil Kumar Aggarwal, Advocate representing the Ex-Director of the company Mr.Ashish M.Gupta, submits that in Company Appeals (AT) (Ins) No.239 of 2017, 240 of 2017 and 241 of 2017, the liquidation proceedings in respect of the corporate debtor have been stayed. The matter is fixed before the Hon'ble Appellate Tribunal on 25.01.2018. List the matter on 22.02.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 23, 2018.